

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 226**  
**(IB)-3042(ND)2019**  
**IA- 4481/2023, IA-2528/2022**  
**IA-2509/2022**

**IN THE MATTER OF:**  
**Varun Shuttering Store**

... **Appellant/Petitioner**

**Versus**

**M/s. Nice Projects Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 22.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant :**

**For the CD :** Adv. Itisha Jain

**For the Respondent :** Adv Siddharth Khattar for R-3 in I.A-2509/2022,  
for R-1 & R-4 in I.A-2528/2002, Sr. Adv. Subhir  
Makkar, Adv. Prachi Johri, Adv. Abhipsa Sahu in  
IA-2528/2022 for R-2 & R-3 and IA-2509/2022  
for R-1 & R-2

**For the RP :** Adv. Abhishek Anand, Adv. Karan Kohli, Adv.  
Kashish Rehan

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

As requested by Mr. Subhir Makkar, the Ld. Sr. Counsel, the hearing is deferred  
to 04.06.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**